

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

14(ND)2013

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2019.**

**NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.**

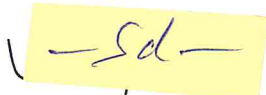
**SECTION OF THE COMPANIES ACT: 397/398**

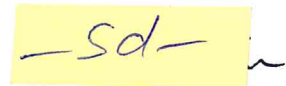
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Mr. Saurabh Kalia, Advocate for the Advocate.  
Mr. Ravi Shankar, Advocate for the Respondent.

**ORDER**

Ld. counsel prays for an adjournment <sup>as</sup> the counsel is stated to be busy before another Bench. At request adjourned to 26.04.2019.

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**